

(b) A proposal is under consideration to construct more quarters for the staff of the Government of India Press, New Delhi, in the Minto Road area.

#### Gifts for Children of Foreign Countries

1077. **Shri Ram Sewak Yadav:** Will the Prime Minister be pleased to state:

(a) the nature of gifts sent by him to the children of foreign countries during the last ten years in his capacity as the Prime Minister; and

(b) the names of the countries and gifts sent to each, year-wise?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):**

(a) and (b). On requests received from children in foreign countries the Prime Minister has been sending small gifts to them from time to time. These generally consist of dolls, books, pictures, photographs, stamps, coins, etc. and are not of much value. No detailed records of such gifts are maintained. The time and labour involved in collecting the required information will not be commensurate with its utility. However, on some occasions, animals, like elephants and tiger cubs, were sent for children in certain countries.

#### 12 hours

RE: HOOGLHY PILOT'S STRIKE

**Shri S. M. Banerjee (Kanpur):** I had given a notice about the strike which is going on in Calcutta. A new situation is developing there. About 11 assistant river pilots have tendered their resignation. So, the Calcutta port is paralysed. Since the hon. Minister in charge is here, can he make any statement on this? We want only a statement from him.

**Mr. Speaker:** There is one thing that I object to very much. In the very beginning, I had requested hon. Members that if they had any grievance in respect of the information that they get about my decision on the notices that they have given, they might come to my Chamber and satisfy me, and if really they can satisfy

me or convince me, I shall take them up. But I saw that yesterday also, a breach was committed, and today, again, I find that . . .

**Shri S. M. Banerjee:** I did not commit that breach.

**Mr. Speaker:** What is this then? Has the hon. Member not been informed about what has happened to his notice?

**Shri S. M. Banerjee:** There is no reason given there. I have simply been told that a half-an-hour discussion can be raised.

**Mr. Speaker:** Order, order. Am I required to enter into a discussion about that here? When I have sent a reply to the hon. Member and I have taken a decision, shall we discuss the grounds on which I have given that decision? Shall it be discussed here threadbare or shall that decision of mine be accepted for the time being? We can discuss the reasons afterwards, and we can go into the details. But, in this manner, we cannot continue the business, if I have to explain the reasons; if hon. Members stand up and ask what the reasons for my decision are, and I explain what the reasons are, and say that the reasons are these, one, two, three, four and five and so on; we shall not be able to conduct any Business in this manner.

Perhaps, if the hon. Member had waited and had patience, I had a mind to call upon the hon. Minister and ask him whether he was prepared with some statement. But the hon. Member could not restrain himself. I am very sorry.

**Shri S. M. Banerjee:** I only wanted your guidance.

**Mr. Speaker:** My decision is not the guidance for him. But in a different way, he wants to raise the point here and then he says that he is only asking for guidance. Is that fair to me?

**Some Hon. Members:** No.

**Mr. Speaker:** This kind of thing should not happen. Now, is the hon. Minister in charge ready to make a statement on this matter?

श्री बागड़ी (हिसार) : स्पीकर साहब,

**Mr. Speaker:** Order, order. We cannot allow the proceedings of the House to be interrupted in this manner. Would the hon. Member resume his seat, when I am standing?

श्री बागड़ी : मैं ने दो कार्लिंग-अट्टेन्शन नोटिस दिये हैं ।

**Mr. Speaker:** Order, order. No hon. Member can stand while the Speaker is standing.

श्री बागड़ी : उन के बारे में मैं यह कहना चाहता हूँ कि—

**Mr. Speaker:** Order, order, I have called the hon. Minister. Let us finish one thing first, before we go to the next.

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** The other day, I made a fairly comprehensive statement in this behalf. Meanwhile, the chairman of the Port Trust came here, and we discussed the situation with him.

So far as this particular limited question is concerned, we have no such reports that the eleven assistant river pilots have said that they would not work. In fact, so far as we know, there is no such category as assistant river pilots in training. In fact, we shall have to obtain information about this matter, and we shall be able to give that information in due course.

**Mr. Speaker:** If the situation there is deteriorating, as has been stated, then attempts might be made to get more information.

**Shri S. M. Banerjee:** Not river pilots, but Assistant Harbour Masters.

**Mr. Speaker:** I might just find out what Shri Bagri has to say.

**Shrimati Renu Chakravartty (Barackpore):** We just want to ask one question for clarification.

**Mr. Speaker:** She cannot ask. Shri S. M. Banerjee can ask.

**Shrimati Renu Chakravartty:** Is it a calling-attention-notice? I thought that it was just a statement, and that was why I got up. If it is just a statement, we can ask for clarification.

**Mr. Speaker:** It is not just a statement. The hon. Member Shri S. M. Banerjee had given notice earlier.

**Shri S. M. Banerjee:** I will ask two small questions.

**Mr. Speaker:** Only one question.

**Shri S. M. Banerjee:** I do not know whether there are any 'assistant river pilots who are under training' as reported in the *Hindustan Times*. But there are Assistant Harbour Masters. I want to know whether it is a fact that British ex-pilots have been commissioned to pilot the ships.

**Shri Raj Bahadur:** We have no doubt to take certain steps to keep the Port going. So far as 'assistant river pilots' are concerned, as I said, there are no such people under training. There are Assistant Harbour Masters. In fact, they have got a diametrically opposite case. They say that in case any differential is allowed to these Hooghly pilots, then they will have a grievance. That is why the situation is difficult.

12.06 hrs.

RE: POINT OF INFORMATION

अध्यक्ष महोदय : श्री बागड़ी ।

श्री बागड़ी (हिसार): स्पीकर साहब, मेरी तो सिर्फ इतनी अर्ज थी कि जनाब ने इस सदन में कहा था कि एडजर्नमेंट मोशन के बजाये कार्लिंग-अट्टेन्शन नोटिस दिया जाये । आज मैं ने कार्लिंग- अट्टेन्शन नोटिस दिये, तो उस के जवाब तो मैं एक सज्जन मुझे कह कर गये हैं कि उस के बारे में मैं क्वश्चन का नोटिस दूँ । मैं अर्ज करूंगा कि एडजर्नमेंट मोशन से तो कार्लिंग-अट्टेन्शन